

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. 5103 OF 2006

MARUTI RAGHUNATH KADAM (D) BY LRS.

Appellant(s)

VERSUS

CHEILARAM JETHANAND MADHRANI & ORS.

Respondent(s)

(With appln(s) for permission to place addl. documents on record and permission to file additional documents and office report)

Date: 16/09/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.L. GOKHALE

HON'BLE MR. JUSTICE J. CHELAMESWAR

For Appellant(s) Mr. Shivaji M. Jadhav,Adv.

For Respondent(s) Mr. Satyajeet Kumar,Adv.  
Mr. Keshav Ranjan,Adv.  
Mr. Naresh Kumar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Adjourned for two weeks as requested.

(A.S. BISHT)  
COURT MASTER

(SNEH LATA SHARMA)  
COURT MASTER